

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following officials are hereby directed to report for the Lok Adalat to be held on 14.05.2022 for the purposes of handling the Help-Desk in Tis Hazari Courts, Delhi:

S.No.	Name & EC	Present place of posting
1	Sh. Ankur Sharma EC:40081548	JJA/Ahlmad in the court of Sh. Kuldeep Narayan, ASJ (POCSO)-01 (Central), THIC, Delhi.
2	Sh. Vishal Upadhyay EC:23691585	JJA, Administration Branch-II (HQs), THIC, Delhi.
3	Sh. Vijay Singh EC:59109756	JJA/Asstt. Ahlmad in the court of Sh. Paramjit Singh, District Judge (Commercial)-06, Central, THIC, Delhi.
4	Sh. Ghanshyam EC:62552381	JJA in Accounts Branch (Central), THIC, Delhi.
5	Sh. Deepak EC: 49216095	JA, Care Taking Branch (Central), THIC, Delhi.
6	Sh. Ashish Kumar Gupta EC:60070893	JA/Reader in the court of Sh. Pranav Joshi, MM (Virtual Traffic Court-01), Central, THIC, Delhi.

Note: (1) All the above officials (Sl. No.1 to 5) are directed to report to the Secretary, CDLSA, THIC, Delhi at 09:30 AM (Sharp) on 14.05.2022.

(2) Official at Sl. No.6 is directed to report for duty on 14.05.2022 with Sh. Ankur Panghal, MM (Virtual Traffic Court-04), Central District, THIC, Delhi.

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13.5.22
(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

35667-677
No. _____ Admn.-II/P&T/HQs/2022

Dated, Delhi the 13 MAY 2022

Forwarded for information and necessary action to:

1. The Secretary, CDLSA, THIC, Delhi.
2. Sh. Ankur Panghal, MM (Virtual Traffic Court-04), Central, THIC, Delhi.
3. Personal Office of the undersigned.
- ✓ 4. The Dealing Asst., Website Committee, THIC, Delhi.
5. Officials concerned.

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Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi